

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-126**  
IA-2725/2021 IA-1754/2020  
In  
IB-976(ND)/2019

**IN THE MATTER OF:**

M/s. Pee Jay Finajnce Company ltd.

Vs.

M/s. V S Matrix Pvt. Ltd.

....FINANCIALCREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 17.08.2021**

**CORAM:**

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant

: Mr. Sanjay Kumar Singh, Advocate


For the Respondent

: MR. Rajiv Agarwal, Advocate

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.08.2021.

  
(Madhu Narula)  
Court Officer